

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP(IB) 18 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2021**

Name of the Company:

Vijay Maruti Saple
V/s
Shree Maheshwar Hydel Power Corporation
Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

COMMON ORDER

Learned Counsel Ms. Kanya Shah appeared for the Operational Creditor.
Learned PCS Mr. Umesh Ved appeared. Learned Counsel Mr. Kunal P
Vaishnav appeared for the Operational Creditor in other matters relating to
same Corporate Debtor. No one appeared for Corporate Debtor.

The applications filed under Section 9 are being considered by this Adjudicating
Authority against the same Corporate Debtor; hence, this application will be
considered thereafter or as may be decided by this Authority subsequently.

Matter to appear for further hearing on 25.02.2021

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 21st day of January, 2021

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